

- (b) if so, what are the constraints; and
- (c) the alternate arrangements toward off the constraints and to provide Principals to the colleges?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (c) The information is being collected and will be laid on the Table of the House.

Grants given by Ford Foundation

2612. SHRI VEDPRAKASH P. GOY-AL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Ford Foundation gives grants to Indian Cultural institutions/or- ganisations/trusts and societies etc.;
- (b) if so, the names of such bodies, the amount given to each and the purpose of grants given during the last five years; and
- (c) the criteria for selection of such beneficiaries?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI): (a) to (c) The Ford Foundation extends grant assistance mainly to Non-Governmental Organisations, research institutions, Government agencies and universities in areas of agriculture and rural development, health and population, planning and management, education and culture etc. Individual grants are also extended by the Foundation for training. Requests for grant assistance are processed and decided by the Foundation in accordance with its own procedure. One of the criteria for selection is that the proposal for assistance should be innovative and should meet the Foundation's Programme interests. Before extending the grant assistance, the Foundation obtains clearance from Department of Economic Affairs, Ministry of Finance. A Statement indicatng grant assistance in areas of Education and culture approved , by the Ford Foundation to various Indian organisaions in the US Fiscal years 1991,

1992, 1993, 1994 & 1995 alongwith purpose of each grant as reported by Ford Foundation's New Delhi Office is at Annexure. [See Appendix 178 Annexure No. 60]

Medical facilities in Railway Junctions and Express trains

2613. SHRI IQBAL SINGH: Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government propose to provide full-fledged hospital facilities at railway junctions and in all the Express trains;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the steps being taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) to (d) There is no proposal to bcsaials at railway junctions exults there are justified as per the requirements of thei railway staff. However, proposal for providing doctors in Express Trains is under examination.

Maintenance of Ancient Monuments

2614. SHRIMATI JAYANTI PAT-NAIK: Will the Minister of HUMAN RESOUC DEVELOPMENT be pleased to state:

- (a) the amount sanctioned to different States during the last three years for the preservation and maintenance of ancient monuments;
- (b) the amount spent by the Archaeological Department in different States on the preservation and maintenance of these monuments during those three years;
- (c) if so, the State-wise details thereof; and
- (d) the steps taken for the proper preservation of those monuments?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI): (a) to (c) The total expenditure incurred for maintenance structural & chemical preservation and environmental development of centrally protected monuments state-wise is as per Statement (See below).

(d) The centrally protected monuments are inspected periodically by officers of Circles/Branches/Headquarter and maintenance and conservation of these monuments are carried out as per then-actual need depending on the archaeological norms.

Statement

Expenditure Incurred on centrally protected monuments

State-wise during the last three years

SI. No.	Name of State	Expenditure in Rupee;		
		1993-94	1994-95	•1995-96
1.	Andhra Pradesh	34,86,257.00	38,91,351.00	45,37,390.00
2.	Assam	3,13,119.00	4,66,633.00	11,05,021.00
3.	Arunachal Pradesh	2,63,700.00	2,80,507.00	5,43,705.00
4.	Bihar	15,97,000.00	28,88,997.00	37,07,754.00
5.	Delhi	1,38,99,120.00	1,76,61,869.00	2,76,99,978.00
6.	Daman & Diu (U.T.)	10,54,957.00	8,62,014.00	13,75,976.00
7.	Goa	10,07,213.00	17,73,634.00	18,94,250.00
8.	Gujarat	26,69,755.00	55,02,349.00	44,30,457.00
9.	Haryana	42,83,614.00	46,87,939.00	50,96,722.00
10.	Himachal Pradesh	33,75,508.00	33,00,141.00	61,02,707.00
11.	Jammu & Kashmir	52,15,315.00	43,29,269.00	60,57,086.00
12.	Karnataka	80,60,185.00	70,00,099.00	70,93,841.00
13.	Kerala	11,14,973.00	15,31,524.00	13,08,345.00
14.	Madhya Pradesh	71,42,728.00	82,59,157.00	87,43,932.00
15.	Maharashtra	23,91,407.00	30,28,379.00	30,59,219.00
16.	Manipur	—	—	66,871.00
17.	Meghalaya	14,000.00	26,000.00	30,000.00
18.	Orissa	1,40,42,295.00	51,66,347.00	86,28,068.00
19.	Pondicherry (U.T.)	43,924.00	2,60,989.00	2,67,399.00
20.	Punjab	17,77,655.00	19,90,321.00	23,04,646.00
21.	Rajasthan	62,72,565.00	53,50,817.00	57,98,210.00
22.	Sikkim	—	1,59,987.00	1,20,000.00
23.	Tamil Nadu	71,58,985.00	56,19,570.00	59,47,527.00
24.	Tripura	2,16,784.00	2,39,829.00	3,30,243.00
25.	Uttar Pradesh	1,47,55,540.00	1,56,54,891.00	1,51,60,005.00
26.	West Bengal	40,70,260.00	48,88,267.00	48,18,275.00

*Excluding Horticulture.